

F.No.01(01)/Roster/CESTAT/2016  
Customs, Excise & Service Tax Appellate Tribunal  
West Block-2, R.K. Puram, New Delhi - 66

Dated: 07/01/2016

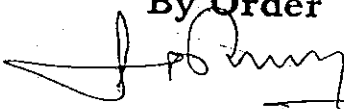
ORDER NO. 02 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide Order No. 181 of 2015 for CESTAT, Delhi to the extent indicated below:-

On 07.01.2016 at 10.30 A.M. Hon'ble Sh. S.K.Mohanty, Member (Judicial) and Hon'ble Sh. R.K.Singh, Member (Technical) will hear Customs and Service Tax Division Bench matter.

On 07.01.2016 Single Member Bench stands adjourned.

By Order

  
(A.Mohan Kumar) 7/1/16  
Registrar

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Dy. REGISTRAR

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